

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL.L.P/49/2024/(Filing No.)

STATE OF SIKKIM

APPLICANT

VERSUS

ANUP

RESPONDENT

Date: 06.03.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Thinlay Dorjee Bhutia, Public Prosecutor.
 Ms. Pema Bhutia, Assistant Public Prosecutor.

ORDER

Notice re-issued to the Respondent as per the Order of this Court, dated 17-02-2025, has been dispatched to the Respondent as per the Registry's report.

We may await service of Notice upon the Respondent.

List on 08-04-2025.

Judge
06.03.2025